

## Annexure-4

Name of the corporate debtor: SAHA INFRATECH PRIVATE LIMITED; Date of commencement of CIRP: 28 FEBRUARY 2020; List of creditors as on: 10.04.2022

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Munish Kohli	#####	60,49,863.00	0	Loan given to director			NA	Nil	No	60,49,863.00	-	NA
2	Geetanjali Sabharwal	#####	2,43,78,542	0	Settlement Agreement			NA	Nil	No	2,43,78,542.00	-	Claimant filed revised claim in Form CA and shifted to Annexure-2
3	Kiran Chawla	#####	1,16,19,840	0	Buyback Agreement			NA	Nil	No	1,16,19,840.00	-	Claimant filed revised claim in Form CA and shifted to Annexure-
	<b>TOTAL</b>		<b>4,20,48,245</b>	-							<b>4,20,48,245</b>	-	